

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (Special Bench)**

**Item No.102**

New IA(Com.A)- 85/2023

In

CAA-15(ND)/2022

**IN THE MATTER OF:**

M/s. PLG Construction Pvt. Ltd.(PCPL) and M/s. PLG Securities Pvt. Ltd.(PSPL)

**.... APPLICANT/PETITIONER**

**SECTION**

**U/s 230-232**

**Order delivered on 06.03.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Arveena Sharma, Advocate

For the OL : Ms. Hemlata Rawat Counsel for OL

**ORDER**

**New IA(Com.A)- 85/2023:-**

This is an application filed seeking early hearing of CA-15/2022 which is already coming up on 10.03.2023. Therefore, no order is required to be passed in this application.

**IA disposed of.**

Sd/-

**(RAHUL BHATNAGAR)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**